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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 434/2017 & I.A. 15931/2023

BENNETT COLEMAN & CO. LTD. Plaintiff
Through: Mr. Manish Kumar Mishra, Ms.
Pragya Jain and Ms. Soumya Khandelwal,
Adv.

versus

ARG OUTLIER MEDIA PVT LTD & ORS. Defendants
Through: Ms. Malvika Trivedi, Sr. Adv.
with Mr. Rahul Tyagi and Ms. Diya Dutta,
Adv.

CORAM:
HON'BLE MR. JUSTICE C.HARI SHANKAR

% **ORDER**
23.08.2023

I.A 15931/2023 (under Order XXXIX Rule 2A of CPC)

1. Learned Counsel for the plaintiff seeks leave to withdraw this application as he submits that he would take alternate remedies in law.
2. The application is accordingly disposed of as withdrawn.

C.HARI SHANKAR, J

AUGUST 23, 2023
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